

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 206
IB-1032/ND/2018

IN THE MATTER OF:

M/s. Punjab National Bank (International) Ltd.

...PETITIONER

Vs.

Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 28.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Mithilesh Kumar Pandey,
Ms. Amrita Rana, Mr. Ajit
Sharma, Mr. Ashutosh Sengar,
Mr. Rishabh Sharma, Mr. Anant
Ram, Advocates**

For the Respondent/ Corporate-debtor

**:Mr. Anil Airi, Snr. Advocate,
Mr. Ravi Krishna Chandna, Mr.
Mudit Ruhella, Mr. Mani
Moorjani, Mr. Shirha Mehra,
Advocates**

ORDER

The matter is part heard. Matter is posted to 11th February,
2020 for further hearing.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**